

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.419**

**IA/340/ND/2021 , IA/1681/ND/2021, IA/1703/ND/2021,  
IA/2239/ND/2021 IA/3304/ND/2021 IA/3623/ND/2021  
IA/3891/ND/2021 IA/3924/ND/2021 IA/4068/ND/2021  
IA/1352/ND/2022 IA/2369/ND/2022 IA/2745/ND/2022 IA/3627/  
ND/2021 IA/379/ND/2022 IA/3077/ND/2022 IA/5426/ND/2022 in  
IB/2721/ND/2019**

**IN THE MATTER OF:**

|                                       |     |            |
|---------------------------------------|-----|------------|
| M/s Straight Edge Contracts Pvt. Ltd. | ... | Applicant  |
| Versus                                |     |            |
| M/s Three C Shelters Pvt. Ltd.        | ... | Respondent |

**Order under Section 9 of IBC, 2016.**

**Order delivered on 16.01.2023**

**Coram:**

**MR. P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)  
DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Satish Rai, Adv.  
For the Applicant : Ms. Manoj Yadav, Mr. Akshat Bisht, Advs.  
Mr. Chetna Bisht for the Applicant in IA no.2369/2022  
Mr. Abhinarayan Mishra, Advocate for IA-1352,  
Mr. Benu Gunjan Jha, Ms.Preeti Goel, Adv. Mr. Anubhav Goel, CA  
Mr. Pankaj Aggarwal, Mr. Ravi Kishore & Mr. Shashwat Srivastava Advs. for  
Applicant in IA 340 & 2475 of 2021  
For the IRP : Mr. Pradeep Kaushik, Mr. Roshan Lal Jain, Advs.  
For the RP : Mr. Aishwarya, Ms. Apoorva Chaudhary, Advs.  
For the Respondent : Ms. Apoorva Chowdhary, Ms. Aishwarya, Advs.  
IA 3924,Adv Pooja Singh

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**27.02.2023.**

**Sd/-  
Vishal Rana  
Court Officer  
Court-IV**